GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 1036 (To be answered on the 8th February 2018)

Construction of Jewar Airport

SHRI RAJESH KUMAR DIWAKER 1036.

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has acquired land for construction of Jewar airport:

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether there is a provision of providing employment to the family members of those farmers whose land would be acquired for this work; and (e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No Madam. (b) & (c): Yamuna Expressway Authority has marked 1327.9903 hectares of land for acquisition of eight villages (Dayanatpur, Kishorpur, Banvarivas, Ranehera, Rohi, Parohi, Mukeempur, Savari and Ramneer) for development of Jewar Airport. Yamuna Expressway Industrial Development Authority has been selected for taking immediate action for acquisition of marked land and GautamBudh School has been selected for Social Impact Assessment. (d) & (e): The matter lies with the State Government of Uttar Pradesh as per the Right to Fair Compensation and Transparency in Land Acquisition

Rehabilitation and Resettlement (Uttar Pradesh) Rules 2016.